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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ ITA 579/2024, CM APPL. 75810/2024 & CM APPL. 75811/2024  
PR. COMMISSIONER OF INCOME TAX, DELHI - 1 .....Appellant  
Through: Mr. Vipul Agrawal, Sr. Standing  
Counsel

versus

M/S DELHI TOURISM AND TRANSPORTATION  
DEVELOPMENT CORPORATION LTD .....Respondent

Through:

**CORAM:**  
**HON'BLE THE ACTING CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**  
**23.12.2024**

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Issue notice, returnable on 30.01.2025.

**VIBHU BAKHRU, ACJ**

**TUSHAR RAO GEDELA, J**

**DECEMBER 23, 2024**

Aj

[Click here to check corrigendum, if any](#)